

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 08.08.2019 (THURSDAY)

COURT III
10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Hearing

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|------------------------------------|---|-------------------------------|---|
| 1. | Comp. App. (AT) No. 10 of 2019 | The Registrar of Companies, Maharashtra, Mumbai Vs. Acadia Hotels and Resorts LLP & Ors. | Indrajit Vania | Akhil Nene |
| 2. | Comp. App. (AT) No. 258 of 2018 | Chandra Spinning & Weaving Mills Pvt. Ltd. & Ors. Vs. M. Leela&Ors. With | Naman Jhabakh | R. Vidyasagar (R1- R4) B. Ragnath-R5 Ashwin Kumar D.S (R6-R10) Madhusmita Bora- R11 |
| 3. | Comp. App. (AT) No. 259 of 2018 | Chandraprabha&Ors. Vs. M. Leela&Ors. With | NamanJhabakh | R. Vidyasagar (R1- R4) B. Ragnath-R5 Ashwin Kumar D.S (R6-R10) Madhusmita Bora- R8 |
| 4. | Comp. App. (AT) No. 277 of 2018 | M.S Nagarathna&Ors Vs LeelaMadhusudan&Ors With | Naresh Kaushik | Sriram P.-R1 to R4 B. Ragnath-R5 Madhusmita Bora- R6 |
| 5. | Comp. App. (AT) No. 309 of 2018 | T.R Mills Pvt Ltd &Ors Vs. M.Leela&Ors With | Ashwin Kumar D.S | Sriram P.-R1 to R4 B. Ragnath-R5 Madhusmita Bora- R6 |
| 6. | Comp. App. (AT) No. 310 of 2018 | M.Nagaraj Vs. M.Leela&Ors With | Ashwin Kumar D.S | Sriram P.-R1 to R4 B. Ragnath-R5 Ashwin Kumar D.S (R6-10) Madhusmita Bora- R7 |
| 7. | Comp. App. (AT) No. 360 of 2018 | O. Arumugasamy Vs. Chandra Spinning & Weaving Mills Pvt. Ltd. & Ors. With | B. Raghunath | Ashwin Kumar (R- 5), Naresh Kumar (R9- 12) |
| 8. | Comp. App. (AT) No. 361 of 2018 | O. Arumugasamy Vs. T.R. Mills Pvt. Ltd. & Ors. | B. Raghunath | Ashwin Kumar (R- 5), Naresh Kumar (R9- 12) |
| 9. | Comp. App. (AT) No. 95 of 2019 | Ravinder Kumar Magoo Vs. AMA India Enterprises Pvt. Ltd. &Anr. With | Rakesh Kumar | NPS Chawla |

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| 10. | Comp. App. (AT) No. 103 of 2019 | AMA India Enterprises Pvt Ltd. Vs. Ravinder Kumar Magoo & Ors. | Satwinder Singh | NPS Chawla |
| 11. | Comp. App. (AT) No. 338 of 2018 | V.J. Paul Joseph & Ors Vs. Alexander Correya & Ors. With | B. Ragnath | A. Ajith Kumar (R1-R3) |
| 12. | Comp. App. (AT) No. 349 of 2018 | Kathirkutty Augusthy & Ors. Vs. Alexander Correya & Ors. | Anandh K. | N.J. Mathew(R4-9) Achyuth Ajith Kumar (R1-3) |

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By Order
-sd/-

Registrar